



**HIGH COURT OF JUDICATURE FOR RAJASTHAN AT  
JODHPUR**

D.B. Civil Writ Petition No. 12718/2016

1. Rituraj Singh Rathore S/o Sawai Singh Rathore, 371, New Bjs Colony, Jodhpur, Rajasthan
2. Suraj Chauhan D/o Gopal Singh, H.no- 40, Zsb, Bjs Colony, Jodhpur, Rajasthan

----Petitioners

Versus

1. Principal Secretary, Medical And Health And Family Welfare Department, Rajasthan, Jaipur
2. Drugs Controller General Of India, New Delhi
3. Secretary And Director General, National Aids Control Organisation, New Delhi
4. Project Director, Rajasthan State Aids Control Society, Jaipur

----Respondents

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For Petitioner(s) : Mr. Rituraj Singh, petitioner present in person  
For Respondent(s) : Mr. Mukesh Rajpurohit, DSG  
Mr. Pankaj Sharma, AAG

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**HON'BLE MR. JUSTICE SANDEEP MEHTA  
HON'BLE MR. JUSTICE KULDEEP MATHUR**

**Order**

**28/09/2022**

We have heard petitioner Rituraj Singh, present in person, Mr. Mukesh Rajpurohit, learned DSG, and Mr. Pankaj Sharma, learned AAG, in reference to the issues raised in this writ petition and the report of the expert committee submitted on 11.11.2021.

Mr. Pankaj Sharma, learned AAG, submits that the requisite testing facilities are available at all district headquarters.

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He further submits that the committee itself has concluded in its report that NAT is not mandatory in every blood bank. He further pointed out that presently, facility of blood analysis through NAT is available at two centers in the State of Rajasthan. ELISA IV Generation test which is acceptable universally, is comprehensive and acceptable all over the world and the State has approved the usage of this test in all the blood banks. This court is apprised that proper manpower in terms of the committee's report is not available in all blood banks across the State of Rajasthan and thus, the sensitive equipments are not being put to proper use.

In view of the statement so made, we hereby direct the Medical and Health Department, Government of Rajasthan to ensure that proper medical and technical staff, wherever required, is selected and appointed in the blood banks across the State of Rajasthan at the earliest and as far as possible within next six months. The ELISA IV test kits shall henceforth be used uniformly in all blood banks/centers.

With the above directions, proceedings of this writ petition (public interest litigation) are disposed of.

**(KULDEEP MATHUR),J** सत्यमेव जयते **(SANDEEP MEHTA),J**